NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 147/16	TP 181/17	For Clarifica- tion	391 / 394	Wilderness Lodge Pvt. Ltd.

SL. NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SAJI, P. JOHN

SPJ cogs Advocate An petitarin

Counsel for petitioner is present. AOL from OL office is present. We have heard them. The Tribunal needs some clarifications on some of the points involved in the Scheme. Therefore, for seeking clarification on the doubts expressed by the Tribunal, a memo is required to be filed war

For seeking clarifications on some of the points from both sides, posted to 27.07.2017.

MEMBER (J)

MEMBER (T)